

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

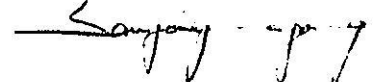
**ORDER**

In partial modification of the previous order No.11541-550/Admn./P&T/SHD/KKD/2025 dated 11-12-2025, the following transfer and postings are made with immediate effect:

S.N.	Name of the Official	From	To
1	Mr. Ravi Dutt Sharma, Naib Nazir, EC: 90064	Naib Nazir in the court of Ms. Pragati, SCJ/RC, Shahdara District.	Naib Nazir in Nazarat Branch, Shahdara District
2	Mr. Ashok Kumar, Naib Nazir, EC: 92163/ 24059603	Naib Nazir in Nazarat Branch, Shahdara District	Naib Nazir in the court of Ms. Pragati, SCJ/RC, Shahdara District.

The official at S.No.2 'Stands Relieved' from his place of posting and directed to take over the charge immediately.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

  
(SANJAY GARG)

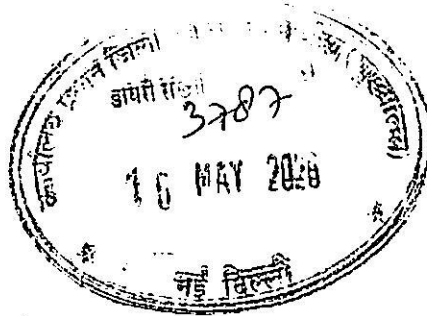
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

No. 4476 - 4486 /Admn./P&T/SHD/KKD/2026

Dated: 13/05/2026

Copy forwarded for information and necessary action to:

- 1) The Principal District & Sessions Judge (HQ), Delhi.
- 2) The Administrative Officer (Judl.), Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
- 3) The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
- 4) The Ld. ACJ, Shahdara District, Karkardooma Court, Delhi.
- 5) The Ld. Controlling Officer/Ld. H.O.O., Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
- 6) Officers/Officials concerned.
- 7) Dealing Officials Personal File/Leave/CR.
- 8) Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
- 9) Incharge, Nazarat Branch, Shahdara District.
- 10) PS to the undersigned.
- ✓ 11) Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.



  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.